

ने केन्द्रीय विद्यालय संगठन के, दाखिले के लिए विशेष प्रबंध करने के निवेदन को अस्वीकार करए दिया था।

भारत सरकार के सभी मंत्रालयो/विभागों मे मंत्रियों द्वारा उपयोग किये जा हरे विवेकाधीन कोटे को समाप्त करने के सरकार के आदेशों को ध्यान में रखते हुए रिट याचिका का उसके निष्फल रूप से निपटान किया गया।

(ग) सरकार माननीय न्यायालय के निदेशों का पालन कर रही हैं।

News-item on School Quota

383. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his attention has been drawn towards a news-item, captioned "Bid to flout High Court order on school quota" which appeared in the Economic Times (New Delhi) dated the 14th May, 1997; and

(b) if so, Government's reaction thereto?

THE MINSITER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) yes, Sir.

(b) The Government has not flouted any orders of the Court.

Bungling in the name of Women and Child Welfare

384. SHRI O. P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2550 given in the Rajya Sabha on 25th August, 1995 and state:

(a) whether the enquiry has since been held and report submitted;

(b) if so, the outcome of the enquiry; and

(c) the action taken in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): (a) The matter was enquired in consulation with the Minsitry of Non-Conventional Energy Sources, Delhi Government, CSWB, Rashtriya Mahila Kosh etc. The comments from All India Women's Confernece on the alleged irregularities were also examined.

(b) No allegation could be substantiated from the information received from the different Departments/Ministries dealing with Women and Child Development Programmes.

(c) Does not arise.

Private participation in National Culture Fund

385. SHRI SANJAY DALMIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "National Culture Fund will boost private participation" which appeared in the Times of India dated March 30, 1997;

(b) whether Government have allowed the private sector participation in the cultural sector;

(c) if so, the aims and objectives alongwith the amount earmarked in this regard;

(d) the impact of participation of private sector on the cultural aspects; and

(e) the steps taken to check the dilution of the Indian culture by privatisation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): (a) The Government of India have set up a National Culture Fund (NCF) in terms of a Notification published in the Gazette of India Extraordinaiy dated 28.11.96. Copies of the Notification are already available in the Parliament Library.